## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CORAM:

CP No. 16/217/ND/2017

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Holtec Consulting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Akhilesh Gupta, CA

Mr. Manish Raj, Company Prosecutor, ROC, Delhi

## ORDER

Report of the ROC has still not been received.

Let the same be filed by 9th January, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)